

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
 (Establishment Section) **Civil Secretariat,**  
 Srinagar/Jammu

**Subject : Select list for the posts of Assistant Legal Remembrancer/  
 District Litigation Officer in the Department of Law, Justice  
 and Parliamentary Affairs.**

**NOTICE**

The following candidates who have been recommended by the Jammu and Kashmir Public Service Commission for appointment to the post of Assistant Legal Remembrancer/ District Litigation Officer (advertised vide Notification No. 21-PSC(DR-P) of 2022 dated 29.08.2022 read with addendum dated 02.09.2022) pursuant to **Notification No. 19-(DR-S) of 2023 dated 12.05.2023**, are hereby directed to submit their e-mail IDs and contact number details in the Establishment Section of the Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/ Srinagar *in person or on the email-ID: [lawdepartment4455@gmail.com](mailto:lawdepartment4455@gmail.com)* within a period of twenty one days positively for uploading the same of the Employee Verification System (EVS), failing which it shall be presumed that they are not willing to take up their appointments as Assistant Legal Remembrancer/ District Litigation Officer in the Department of Law, Justice and Parliamentary Affairs and shall forfeit the right of appointment without any further notice:-

<b>S.No</b>	<b>Name of the Candidate</b>	<b>Parentage</b>	<b>Address</b>	<b>Selection Category</b>
1	Jawad Murtaza Khan	Murtaza Khan	Khan Enclave Opposite Palm Ravera flats Sidhra, Jammu	OM /ALC
2	Kumar Abhishek	Ashok Kumar Gupta	Ashok Gupta AE near Ghattiwale ward No. 3 Karan Nagar near Easyday Kathua	OM
3	Sufaya Bashir	Bashir Ahmad Khan	2/2 Lane 15 Mahrajpora Batmaloo, Srinagar	OM
4	Aamir Majid Shah	Abdul Majid Shah	131 Madni Mohalla Hajibagh	OM
5	Aayat Ullah	Pervaze Ahmad Pandit	188 Karimabad Pulwama	OM
6	Yazan UL Yasra	Abdul Rahim Mir	02 Farashgund Daharmunah Budgam	OM
7	Hilal Ahmad Bhat	Ghulam Mohi Ud Din Bhat	296 Hazarpora Aripanthan Beerwah	OM
8	Rubi Jan	Mohammad Ramzan Sofi	27 Bus Stand Aishmuqam Pahalgam	OM
9	Saqib Rasool	Gh Rasool Malik	56 Dawlatpora Kreeri	OM
10	Ishwin Kaur	Abhinandan Singh	33 D C/C Gandhi Nagar, Jammu	OM
11	Binny Kumar	Jagdish Raj	H.No. 12 Ward No. 1 Village Cherrote	OM/RBA

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			Gundna	
12	Mohd Iqbal Mir	Gh Rasool Mir	4A Sehpura Dooru	OM
13	Masroor Hassan	Gh Hassan Dar	Nowgam Nowgam Shangus	OM
14	Rimpesh Sangotra	Chaman Lal Sangotra	93A Pooja Colony Lower Thather Defense Enclave Bantlab	OM/SC
15	Deeba Khan	Sayed Nasir Khan	Near Global Hardware Gole Market Near GMC Karan Nagar, Karan Nagar	OM
16	Aadil Hussain Khan	Mohd Naseeb Khan	Achabal, Anantnag	OM
17	Javeed Nazir	Nazir Ahamad Sofi	Malik Angan Fateh Kadal	OM/PHC
18	Nisar Ahmad Bhat	Gh. Rasool Bhat	Audoo Keegam	RBA
19	Vishu Kumar	Ramesh Chander	H.No 102, W No 2 Near SP High School Bari Brahmana Bari	SC
20	Rani Kiyala	Sohan Singh	Village Dhyansar Kartholi Bari Brahmana	SC
21	Chander Kiran	Ram Dhan	113 Lane 18 Greater Kailash Bahu	SC
22	Saima Ghani	Abdul Ghani	Puranigam Near Masjid Sharif Gulabbagh Dooru	ST
23	Lutfar Rehman	Abdul Latief	Nil Salwah Tehsil Mendhar	ST
24	Shakeel Ahmad	Maqbool Hussain	6 Ward No. 6 Vill Andhrooth Qila Darhal	ST
25	Rahul Sharma	Ashok Kumar Sharma	Village Gadwal Tehsil Vijaypur Vijaypur	ALC/IB
26	Priya Sharma	Jeet Kumar Sharma	Govt Hr. Sec School, Doongi Rajouri	PSP
27	Sohil Mir	Mohd Farooq Mir	Tararanwali Buffleaz Surankote	PSP
28	Hiteshwar Kesar	Kamal Krishan Kesar	House No. 182 Ward No. 8 Parliwand Kathua	EWS
29	Farhat Zaffar	Zaffar Ahmad Kaw	22 Gulshan Abad Charar I Sharief	EWS

*Ashish*  
18-05-23

(Ashish Gupta)

Additional Secretary to Government

No.LAW-Estt/29/2022-10

Dated. 18-05-2023

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan, J&K Srinagar.
2. Director Information, J&K Jammu. He is requested kindly to get this order published in two leading news papers (one English and one Urdu) at Srinagar and Jammu respectively.
3. Director Finance, Department of Law, Justice and Parliamentary Affairs.
4. Private Secretary to the Chief Secretary for information of the Chief Secretary.
5. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the worthy Secretary.

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6. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
7. Concerned file.

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